

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. C.P.(IB)-95(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

NAME OF THE PARTIES: Reliance Commercial Finance Limited
V/s
Sahishnota Advisory Services Private
limited

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Ranveer Chapekar appeared for Financial Creditor. Adv. Harshvardhan appeared for the Corporate Debtor. Reply has been filed by the Corporate Debtor. Counsel for Financial Creditor is directed to file rejoinder, if any, well before the next date of hearing. List the matter on **16.05.2024** for final hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

24.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)